89

I	2							3
							(In	Rupees)
7	B.V. Gyan Vigyan College, Banast hali (Tork)	•	•	•	•	•	•	6,04,000.00
8	Raj Rishi College, Alwar							2,02,000.00
9	Government College, Shahpura (Bhilwara)							85,000.00
10	Government College, Rajgarh (Alwar) .			•				1,68,000.00
11	Government College, Nagaur					•-		13,499.00
12	Government College, Jaisalmer			٠.				17,251.00
13	Shri M.L.V. Government College, Bhilwara							3,12,158.00
14	G.D. Government Mahila Mahavidyalaya, Alw	ar				_		19.552.00
15	Lohia College, Churu				į		·	29,642.00
16	Government College, Sirohi	•	•	·	•	•	•	7,808.00
17	Government College, Jhalawar	•	•	•	•	•	•	•
18		•	•	•	•	•	٠	30,240.00
	Shri Mohta College, Sadulpur	•	•	٠	•	•-	٠	4.500.00
19	Government Girls College, Bhilwara .	•	•	٠	•	•	•	4,500.00
20	G.H. S. Govrnment College of Arts and Commo	erce,	, Sujar	garh	•	•	•	9,000 ε
21	Government College, Barmer		•			•		21,000.00
22	V.B.G.R. Seksaria Teaher's College, Udaipur	•			•			1,875.00
23	R.N.T. Medical College, Udaipur						,•	1,904.00
24	Meera Girls College, Udaipur							45,000° 0
25	Vidya Bhavan Rural Institute, Udaipur .					•-		10,250.00
<b>2</b> 6	R.V.M.L.V. Sharamjeevi College, Udaipur			٠				16,610· o
27	B.N. College, Udaipur							1,15,426 o
28	Shri Mahesh Teacher College, Jodhpur .							13,504.0
29	Lachoo Memorial College of Science, Jodhpur							20,000 0

## Taking over of sugar mills in cooperative sector

693. SHRI KISHAN LAL SHARMA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased state:

- (a) whether there is a proposal under Government's consideration to take over sugar mills in the co-operative sector;
- (b) if so, what are the details thereof; and
- (c) if not, what are the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PARTAP SINGH): (a) There is no proposal at present for general take over of sugar mills in the co-operative sector.

- (b) Does not arise.
- (c) The Sugar Undertakings (Taking Over of Management) Act, 1978 empowers the Central Government to take over management, for a limited period, of any sugar undertaking, other than those already managed by the Central or State Government,

whether in the co-operative sector or joint stock sector, if warranted by the circumstances specified in the Act.

## Orphans and abandoned children in the country

694. SHRI KISHAN LAL SHARMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state what is the number of orphans and abandoned children in the country and the steps taken so far for their welfare?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI BARKA-MATI RENUKA DEVI TAKI): Information with regard to the num\_ ber of orphans and abandoned children in the country is not available, as no comprehensive survey on the extent of destitution has been conducted so far.

To tackle the problem of destitution among children, this Department implementing Scheme entitl**e**d a "Scheme for the services for children in need of care and protection", under which grant-in-aid is given to voluntary organisations through the State Governments/Union Territory ministrations, for the maintenance of destitute/orphan children between the age group of 5-18 years. The scheme provides for ameliorative services such shelter, as food. clothing, medical attention besides developmental vices of education, pre-vocational and vocational training, vocational dance recreation, etc. A part from the services of an institutional nature referred to above, a Scheme for developing Foster Care Services is also under implementation. All the State Governments and Union Territory Administrations have been requested by the Minister of Education Social Welfare to take urgent steps to contain the problem of destitution within a period of five years.

695. [Transferred to the 14th May, 1979]

## Jhuggi dwellers in Delhi

- 696. SHRI ROBIN KAKATI: Will the Minister of WORKS AND HOUS-ING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) the total number of jhuggi dwellers in Delhi;
- (b) how many jhuggi dwellers have so far been allotted land for housing purposes; and
- (c) how many of these allottees have constructed houses on the allotted land?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No comprehensive survey of Jhuggi dwellers in Delhi has been carried out, and, therefore, it is not possible to give their total number.

- (b) About 1.80 lakhs families.
- (c) No survey has been made in this behalf.

## Annual Growth of Jhuggi Dwellers in Delhi

- 697. SHRI ROBIN KAKATI: Will the Minister of WORKS AND HOUS-ING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) what is the annual growth of jhuggi dwellers in Delhi; and
- (b) what efforts are being made by Government to stop its growth?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) No comprehensive surveys of the Jhuggi dwellers have been made, and therefore, it is not possible to state their annual growth.

(b) It is the declared policy of the Government to stop squatting on public land, which leads to growth of